81

- on the Table
- 8**2** ::

(i) THE INDIAN POLICE SERVICE (PRO-BATION) AMENDMENT RULES, 1963

(ii) THE INDIAN ADMINISTRATIVE SER-VICE (PROBATION) AMENDMENT Rules, 1963

SHRI R. M. HAJARNAVIS: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All India Services Act, 1951 :---

- (i) Notification G.S.R. No. 164, dated the 25th January, 1963, publishing the Indian Police Service (Probation) Amendment Rules, 1963.
- (ii) Notification G.S.R. No. 165, dated the 25th January, 1963, publishing the Indian Administrative Service (Probation Amendment Rules, 1963.

[Placed in Library. See No. LT-976/63, for (i) and (ii).]

THE DELHI SALES TAX (AMENDMENT) RULES, 1962

SHRI B. R. BHAGAT: Sir, I beg to lay on the Table, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, a copy of the Notification F. 4(33)/62-Fin. (E), dated the 5th February 1963, publishing the Delhi Sales Tax (Amendment) Rules, 1962, issued by the Delhi Administration. [Placed in Library. See No. LT-916/63]

ORDERS UNDER THE ESSENTIAL COM-MODITIES ACT, 1955

SHRI A. M. THOMAS: Sir, I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food):---

> (i) Notification G.S.R. No. 462, dated the 16th March, 1963, publishing the Uttar Pradesh

Paddy and Rice (Restriction on Movement) Order 1963.

[Placed in Library. See No. LT-1024/63.1

- (ii) Notification G.S.R. No. 512, dated the 22nd March, 1963, publishing the Rice (Uttar Second Price Pradesh) Control (Second Amendment) Order, 1963.
- (iii) Notification G.S.R. No. 571, dated the 29th March, 1963, publishing the Delhi Roller Flour Mills Wheat Products (Price Control) Amendment Order, 1963.
- (iv) Notification G.S.R. No. 576, dated the 30th March, 1963, publishing the Indian Maize (Temporary Use in Starch Amendment Manufacture) Order, 1963.

[Placed in Library. See No. LT-1081/63, for (ii) to (iv).]

ANNUAL REPORT AND RELATED PAPERS (1958 to 1961) of the Orissa Road TRANSPORT COMPANY LTD. AND GOV-ERNMENT REVIEW ON THE WORKING THEREOF

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table-

- (i) Annual Reports and Statements of Accounts of the Orissa Road Transport Company Limited Berhampur, Orissa, for the years 1958-59, 1959-60 and 1960-61, together with the Auditors' Reports on the Accounts and the comments of the Comptroller and of India [.] Auditor-General thereon, under sub-section (1) of section 619-A of the Compaines Act, 1956 [Placed in Library. See No. LT-1177/ 63.7
- (ii) Review by Government on the working of the Company. in Library. See [Placed Ţ
- No. LT-1178/63.]